

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1160/2005

(From the judgement and order dated 05/11/2004 in CRL.Rev Case No. 17/
2002 of The HIGH

COURT OF A.P AT HYDERABAD)

GUMMADI ANANTHA RAO

Petitioner(s)

VERSUS

STATE OF A.P.

Respondent(s)

(With office report)

Date: 14/03/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr. A.T.M. RangaRamanujan, Sr.Adv.

Mrs. Gouri Karuna Das, Adv.

Ms. Anu Gupta, Adv.

Mr. S.C. Gupta, Adv.

For Ms. Rani Jethmalani,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The special leave petition is dismissed.

ta Bhardwaj)

Court Master

(Sheetal Dhingra)

(Pushap La

Court Master